THE DEPUT MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SUREN)RA PAL SINGH): (a) Yes, Sir, the \ Vest Bengal Government have issued instm:tions that there should be no delay or d sctimination in the issuing of India-Paki; tan passports to bona fide applicants irrespe:tive of the community to which they bel < ng.

(b) Yes, Sir. The State Governments are issuing such passports as an agency functioning on be! all of the Central Government

RECOGNITION OF EAST GERMANY

- 720. SHRI fc . C PANDA : Will the Minister of E> TERNAL AFFAIRS be pleased to state
- (a) whether 1 je West German Foreign Minister recentl- visited India and had talkj with him ir regard to the recognition of East Germa y:
- (b) whether t e West German Foreign Minister indicat d that his Government would not keep juiet if any country tried to upset the stat is quo by abruptly recognising East Germany; and
- (c) if so, the 1 action of the Government of India in this 1 egard?

THE DEPL TY MINISTER IN THE MINISTRY C F EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir

- (b) No, Sir.
- (c) Does not arise.

COST or NUCLEAR COMPLEX

- 721. SHRI KRISHAN KANT: Will the PRIME MINISTER be pleased to state:
- (a) whether Government have made any estimate of the costs of nuclear complex that may be t jilt in India;
 - (b) if so, tf e details thereof; and
- (c) how do hey compare with the cost estimates prep ived by other experts?

THE PR ME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): (a) and (b) Presumably the hon. Member is referrin j to Nuclear-powered Agro-Industrial Co nplexes, the feasibility of which was st died by a Working Group constituted by the Atomic Energy Commission. The preliminary report submitted by the Works ig Group is available in the Parliament] jbrary.

(c) We are not aware of any studies on the subject having been conducted by any one else.

CLOTH PRICES

722. SHRI A. G. KULKARNI : SHRI R. P. KHAITAN:

Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether Government have received any proposals from the Textile Industry to upgrade the cloth prices and the reasons for upgrading;
- (b) whether any decision has been taken by Government in this connection; and
- (c) whether due to the high cost of raw materials like cotton, stores and wages the Indian Textile Industry is finding it difficult to compete in the world markets and if so, what steps Government propose to take to remove these difficulties?

THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT): (a) Yes, Sir. The industry has urged for an increase in the prices of controlled cloth on account of increase in prices of cotton, wages, stores, power, fuel, coal and dyes and chemicals and also due to increase in rates of interest and overhead charges.

- (b) No, Sir.
- (c) It is true that due to high cost of raw materials particularly of cotton the industry is finding it difficult to compete in the world markets. The following steps have been taken to bring down the prices of cotton:—
 - (i) credit margin on cotton has raised from 25% to 40% in the case of mills and from 50% to 60% in the case of traders.
 - (ii) Arrangements for import of 1*25 lakhs Indian bales of PL 480 cotton, which fromed part of the original demand for PL 480 cotton were expedited.
 - (iii) Import of 1-5 lakh bales of staple fibre, which is a good substitute of cotton has been undertaken by the STC.
 - (iv) An additional import of one lakb bales of global cotton has been arranged.
 - (v) Limits up to which cotton stocks can be held by mills have been reduced by 1 month.